

High Court of Karnataka,  
Bengaluru,  
Dated 4<sup>th</sup> August 2022

**NOTIFICATION NO.HCBB – 195 / 2022**

In modification of earlier Notification No. HCBB–175/2022 dated 18<sup>th</sup> July 2022, the sittings of Hon'ble the Acting Chief Justice and the Hon'ble Judges in the Principal Bench at Bengaluru are arranged in the Court Halls as mentioned below from Monday the 8<sup>th</sup> August 2022.

<b>Sl. No.</b>	<b>Name of the Hon'ble Judges</b>	<b>Court Hall Nos.</b>
1	Hon'ble The Acting Chief Justice	2
2	Hon'ble Mr. Justice B.Veerappa	3
3	Hon'ble Mr. Justice G.Narendar	4
4	Hon'ble Mr. Justice P.S.Dinesh Kumar	5
5	Hon'ble Mr. Justice K.Somashekar	6
6	Hon'ble Mrs. Justice K.S.Mudagal	7
7	Hon'ble Mr. Justice Sreenivas Harish Kumar	8
8	Hon'ble Mr. Justice Krishna S.Dixit	10
9	Hon'ble Mr. Justice R.Devdas	12
10	Hon'ble Mr. Justice S.Sunil Dutt Yadav	14
11	Hon'ble Mr. Justice Mohammad Nawaz	15
12	Hon'ble Mr. Justice K.Natarajan	18
13	Hon'ble Mr. Justice S.R.Krishna Kumar	19
14	Hon'ble Mr. Justice Suraj Govindaraj	21
15	Hon'ble Mr. Justice Sachin Shankar Magadam	22
16	Hon'ble Mr. Justice N.S.Sanjay Gowda	23
17	Hon'ble Ms. Justice Jyoti Mulimani	24
18	Hon'ble Mr. Justice R.Nataraj	25

19	Hon'ble Mr. Justice Hemant Chandangoudar	26
20	Hon'ble Mr. Justice Pradeep Singh Yerur	27
21	Hon'ble Mr. Justice M.Nagaprasanna	28
22	Hon'ble Mr. Justice E.S.Indiresh	29
23	Hon'ble Mr. Justice S.Vishwajith Shetty	30
24	Hon'ble Mrs. Justice M.G.Uma	31
25	Hon'ble Mr. Justice V.Srishananda	32
26	Hon'ble Mr. Justice Hanchate Sanjeevkumar	33
27	Hon'ble Mr. Justice Rajendra Badamikar	34
28	Hon'ble Mr. Justice S.Rachaiah	35
29	Hon'ble Mrs. Justice K.S.Hemalekha	36

**By Order of Hon'ble The Acting Chief Justice**

**Sd/-  
(Jaishankar)  
Registrar (Judicial)**

**Date:04.08.2022**

**HIGH COURT OF KARNATAKA AT BENGALURU**

**MODIFICATION OF SITTINGS OF THE HON'BLE JUDGES WITH  
SUBJECTS ASSIGNED TO THEIR LORDSHIPS  
WITH EFFECT FROM MONDAY THE 8<sup>TH</sup> AUGUST 2022**

**Priority will be given to old cases**

**Part A**

<b>Sl. No.</b>	<b>SITTINGS AND SUBJECTS</b>	<b>Remarks</b>
<b>1</b>	<p><b>Hon'ble Mr. Justice N.S.Sanjay Gowda</b></p> <p>MFAs (MV and WC/ECA) upto 2016 and from 2019 onwards - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p><b>Physical hearing / Video Conferencing (optional)</b></p>
<b>2</b>	<p><b>Hon'ble Mr. Justice Hanchate Sanjeevkumar</b></p> <p>MFAs (MV and WC/ECA) of the years 2017 and 2018 - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p><b>Physical hearing / Video Conferencing (optional)</b></p>

**By Order of Hon'ble The Acting Chief Justice**

**Sd/-**

**(Jaishankar)**

**Registrar (Judicial)**

**Date:04.08.2022**